NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 77/2017 with C.P. No. 19/397-398/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

Name of the Company:

Rajkumar Dindayal Agrawal & Ors.

V/s.

Rohit Rajkumar Agarwal & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. DMESH VED	PCS	R-1/2/3	Donat te Ved
2. MOHIT GUPTA 3 KARAN VALECHA	ADV ADV	Petitionees Petitionees	Mohntgupt

ORDER

Learned Advocate Mr. Mohit Gupta with Learned Advocate Mr. Karan Valecha i/b A.R. Gupta & Associates present for Original Petitioner. Learned PCS Mr. Umesh Ved present for Original Respondents no. 1 to 3.

List the matter on 07.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 6th day of October, 2017.